

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 189 of 2020

IN THE MATTER OF:

Duggal Associates Pvt. Ltd.

....Appellant

Vs.

Roofs and Ceilings Pvt. Ltd.

....Respondent

Present:

For Appellant: None

For Respondent: Mr. Jasdeep Dhillon, Advocate

ORDER

31.01.2020: There is no representation on behalf of the Appellant.

Mr. Jasdeep Dhillon, Advocate represents the Respondent.

Post this appeal 'For Admission (Fresh Case)' on **04th February, 2020**.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/nn